



FORM No. - 4

See Rule (12)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

## ORDER SHEET

Original

Application No. 213 of 2003

Applicant(s) M. Shekhar Dehena Respondent(s) Union of India

Advocate for Applicant(s) M. N. Misra Advocate for Respondent(s)  
B. Dash, B. N. Misra  
N. N. Das

### NOTES OF THE REGISTRY

1. P.O. for Rs 50/- filed.

For consideration please

By  
3/4/03

DR.  
denied

03.04.03

For Registration please

DR.  
22/4/03

DR.  
Registrar

S. C. (J)  
DR.  
23/4/03  
denied  
23.04.03

### ORDERS OF THE TRIBUNAL

#### REGISTER

23/4/2003  
Register

Order dated 25.4.2003

Heard the learned counsel for the applicant, who seeks leave of this Tribunal, by filing a Memo dated 25.4.2003, to withdraw this O.A. The prayer is allowed. Accordingly, this O.A. is disposed of as withdrawn.

DR. VICE-CHAIRMAN

DR. MEMBER (JUDICIAL)